

the...*(Interruptions)*... books being authorised, written, edited and prepared, of course, there are very eminent scientists and other writers also. But these books were placed before the teachers. Before they are put into the schools, there was a discussion. And when the teachers okayed that these books can be taught, then at that level, after finding an okay from them, they were taken to the schools, and they are being appreciated.

श्री सुरेन्द्र सिंह : सभापति महोदय, यह जवाब नहीं आया सप्लीटरी का। मेन सप्लीमेंटरी यह था कि क्या सलेबस को कम करेंगे या नहीं करेंगे?

श्री सभापति : अपना जवाब नहीं है।

SHRIMATI MARGARET ALVA : Sir, the Minister has said that they are reviewing the policy and that in the meantime the old system will continue. I just want to ask him one thing. The teachers are already being reoriented to teach the syllabus and the policy as was adopted by Parliament in 1986. Today you say that you are reviewing it. Are you trying to say that all the reorientation of the teachers over the last three years to introduce the new syllabus and teaching is going to be undone? What are you going to do with the teachers who have already been reoriented?

SHRI DIPEN GHOSH : You have oriented, and they will reorient.

SHRI SUBRAMANIAN SWAMY : The Minister himself is from Congress. So, he will not change anything.

SHRI CHIMANBHAI MEHTA : Sir, the Review Committee is examining all these aspects. Let them come with their proposal. That is the only thing. *(Interruptions)*.

SHRIMATI MARGARET ALVA : Sir, this is the Government by Committees. What is the Government's opinion? Your Prime Minister was very much part of the Cabinet which adopted that policy? *(Interruptions)*.

MR. CHAIRMAN : Question Hour is over. *(Interruptions)*.

WRITTEN ANSWERS TO QUESTIONS

Weeding out of All India Services Officers of doubtful integrity

*381. **SHRI V. GOPALSAMY :**
SHRI TINDIVANAM
VENKATRAMAN :

Will the PRIME MINISTER be pleased to state :

(a) whether Government had initiated action against officials of the Indian Administrative Service, Indian Police Service and other allied services during the last three years;

(b) if so, the details thereof category-wise and year-wise;

(c) whether Government propose to weed out officials of doubtful integrity from these services in the near future; and

(d) what steps are being proposed to revamp the administrative machinery throughout the country to weed out corruption, inefficiency and also non-performance at the administrative level?

THE PRIME MINISTER AND THE MINISTER OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI VISHWANATH PRATAP SINGH) : (a) to (d) The respective cadre controlling authority for each service is competent to take action against officials of that

service. The State Government is also competent to take action against officers of the All India services when they are working in connection with affairs of the State. The information relating to the number of officers in different cadres against whom action has been taken is not maintained centrally.

Apart from taking disciplinary action under relevant rules the provisions of FR 56(j) read with rule 16(3) of AIS(DCRB) Rules, 1953 and Rule 48 of Central Civil Services Pension, Rules, 1972, are also invoked by Government to weed out Government servants, who have out-lived their utility and have become ineffective as also those whose integrity is doubtful. This is a continuous process. The objective of these special provisions is to improve the efficiency and strengthen the administrative machinery at all levels of the Government and to provide a clean administration.

Dangers of Global climatic changes

*385. SHRI B. K. HARIPRASAD: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government's attention has been drawn to an article which appeared in the Network of April 1990 on the dangers of Global climate changes;

(b) if so, what is Government's reaction in the matter;

(c) whether it is a fact that recent Cyclone in the Eastern Coast is a part of the danger of climatic changes; and

(d) what policy/programme changes are proposed in this area in reducing Ozone hole and greenhouse effect?

THE MINISTER OF STATE
IN THE MINISTRY OF EN-

VIROMENT AND FORESTS
SMT. MANEKA GANDHI):
(a) Yes, Sir.

(b) The extent of global changes which may occur has not been established scientifically.

(c) No, Sir. Occurance of cyclonic storms in the Indian seas in pre-monsoon and post-monsoon seasons is a usual feature and is not a result of any climatic change.

(d) India's contribution to any possible global change is negligible. However, India is studying all aspects of global change carefully and participating in international discussions periodically held with the objectives of protection of ozone layer and management of climate change.

Jha Report on Electronics and Computer Education in Hindi Medium

*386. SHRI KRISHAN LAL SHARMA: Will the PRIME MINISTER be pleased to state:

(a) what are the salient recommendations of the Jha Report on Electronics and Computer education in Hindi Medium;

(b) what follow-up action has been taken on this Report; and

(c) what measures have been taken to ensure availability of well trained teachers, books, manuals and laboratory experiments for these programmes and with what results separately?

THE MINISTER OF STATE
IN THE MINISTRY OF SCIENCE
AND TECHNOLOGY (PROF).
M.G.K. MENON): (a) The salient recommendations of the Jha Report on Computer Education in Hindi medium include: starting computer courses in Hindi, developing instructional material and soft-